

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 119**  
**Appeal No. 802/252/ND/2018**

**IN THE MATTER OF:**

Income Tax Officer	...	Appellant
Vs.		
ROC (M/s GRS Printers Pvt. Ltd.)	...	Respondent

**Order under Section 252.**

**Order delivered on 15.07.2021**

**Coram:**

**SHRI P. S. N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant	:	
For the ROC	:	Ms. Sweety Kumar, AROC
For the ITD	:	

**ORDER**

No one is present at the time of virtual hearing on behalf of the appellant. Learned AROC is present. Post the matter before the Regular Bench on **22.09.2021**.

**Sd/-**  
**K.K. VOHRA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**P. S. N. PRASAD**  
**MEMBER (JUDICIAL)**

